

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:791
ANSWERED ON:04.08.2011
INSTALLATION OF HAND PUMPS
Rajendran Shri C.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of norms fixed for installation of hand pumps under National Rural Drinking Water Programme;
- (b) whether the Government has received any proposal from State Government regarding relaxing of such norms; and
- (c) if so, the details thereof and the reaction of the Government there to?

Answer

MINISTER OF DRINKING WATER AND SANITATION (SHRI JAIRAM RAMESH)

- (a) In the National Rural Drinking Water Programme (NRDWP), powers for fixing the norms for providing drinking water supply, including for installation of handpumps, to rural areas have been delegated to the States. In the NRDWP guidelines, for purposes of comparability, coverage means provision of potable drinking water supply within a distance of 500 metres from the household or 30 minutes of time taken for fetching water.
- (b) No, Sir.
- (c) Does not arise.